

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd AND 4th FLOOR, CHANDERLOK BUILDING, 36 JANPATH,
NEW DELHI 110 001

File No.: ECOURT-1/2014-CERC

Dated: 04.10.2021

PUBLIC NOTICE

Subject: Submission of details of the Assets pertaining to Generating and Transmission Companies through CERC SAUDAMINI e-Assets Module (Final Version)

The e-Assets module (final version) of SAUDAMINI has been launched w.e.f. 24th July 2021 in order to facilitate the generating and transmission companies to submit information pertaining to their generating stations/units and transmission assets.

2. Accordingly, the stakeholders are required to submit/ upload details of their assets online in accordance with Regulations/directions of the Commission by 30.11.2021.

3. For stakeholders/ users who are already registered with SAUDAMINI, can use their existing login credentials (user id and password) of e-Filing module for logging in to the e-Assets module for uploading the information. Other stakeholders who are not registered, may register on SAUDAMINI portal to obtain user id and password. For more details or technical queries, assistance is available through e-Court help desk located at 4th Floor of CERC (Phone No.011-23353503/ Extn. 260, Mobile No. 07042604928).

4. The current mode of submission of information on the e-Filing (project and assets masters) module of SAUDAMINI would continue for a period of three months or until further orders, in addition to the online filing of the information pertaining to generating stations/units and transmission assets on the e-Asset module.

Sd/-
(Sanoj Kumar Jha)
Secretary, CERC